

में प्राथमिक, माध्यमिक और विश्वविद्यालय स्तर पर हिन्दी पढ़ी ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) और (ख) तमिलनाडु, मिजोरम और पाण्डिचेरी (पाण्डिचेरी और कराइकल क्षेत्र) को छोड़कर सभी राज्यों ने त्रिभाषी क्षेत्र के अनुसार हिन्दी के शिक्षा को स्वीकार कर लिया है ।

हिन्दी पढ़ने वाले छात्रों और उन सनातकों की संख्या जिन्होंने शिक्षा के विभिन्न स्तरों पर हिन्दी को वैकल्पिक विषय के रूप में लिया था, के बारे में सूचना एकत्र करने में जितना समय और श्रम लगेगा वह इससे होने वाले लाभ के सानुरूप नहीं होगा ।

Production of certified seeds

4723. SHRI HARIKESH BAHADUR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Government of India propose to procure wheat grains from FCI to be sold as seed to different states to meet their needs while National Seeds Corporation was stopped from producing certified seeds; if so, why;

(b) the rates at which National Seeds Corporation was procuring seeds;

(c) to what extent the State Seed Corporation have been able to reduce the prices and their comparative figures;

(d) whether National Seeds Corporation propose to supply the full quantities of certified seed indented by different States and if not, the reasons thereof; and

(e) whether targets were not fulfilled by State Seed Corporation's if so, why the National Seed Corporation's idle capacity could not be utilized when there is a heavy shortfall of certified seeds in the country?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Procurement of high quality grain from the Food Corporation of India for utilisation by farmers as planting material to meet possible shortfalls in overall availability, due to the unavoidable circumstances of rain damage at the time of the previous harvest, is being considered. The National Seeds Corporation was not stopped from producing certified seeds; on the contrary National Seeds Corporation, in the context of the country's effective demand for certified wheat seeds, took up production programme after taking into consideration the production programmes of the State Seed Corporations.

(b) Statement I indicating procurement rates of the National Seeds Corporation during Rabi, 1975-76, Kharif, 1976 in respect of seeds of major cereal crops is laid on the Table of the House. [Placed in Library. See No. LT-821/77.]

(c) Statement II indicating the earlier sale prices of the National Seeds Corporation and the current sale prices at which the National Seeds Corporation is carrying out inter-State marketing for the State Seed Corporations of Maharashtra, Andhra Pradesh, Punjab and Haryana is laid on the Table of the House. [Placed in Library. See No. LT-821/77.]

(d) Yes Sir, the National Seeds Corporation propose to supply full quantities of certified seeds for which the States have placed firm indents within time, save in the case of circumstances beyond the control of the Corporation such as crop failure on account of unforeseen adverse agro-climatic conditions.

(e) The newly created State Seed Corporations of Andhra Pradesh, Maharashtra, Punjab and Haryana were not able to reach their targetted levels of production in respect of certified seeds of certain crops on account of (i) their having to still develop an adequate infrastructure and (ii)

unfavourable climatic conditions. The National Seeds Corporation undertook supplementary production wherever possible, keeping in view its capacity, so that the effective demand for certified seed in the country may be met.

Appointment to post of Prof. of Eminence

4724. DR. MURLI MANOHAR JOSHI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether certain persons have been appointed or offered the post of Prof. of Eminence in various Universities of India during the past two years;

(b) if so, their names, qualifications. Universities or Institutions where they are working and their designations prior to their appointment as Prof. of Eminence; and

(c) what are the guidelines framed by the U.G.C. for the appointment of Prof. of Eminence and whether they were followed in the above cases?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) According to the information furnished by the University Grants Commission no person has been appointed or offered the post of Professor of Eminence under its scheme of this title.

(b) Does not arise.

(c) A statement giving the guidelines is attached.

Statement

A. (i) A person selected as a professor of eminence will draw a salary of Rs. 3 000 per month, but will not use the word 'Professors of eminence' as a title or as designation.

(ii) The total number of professors of eminence in the universities at any given time may not exceed 100 during the Fifth Plan

period. This may be spread suitably over various disciplines or inter-disciplinary studies.

(iii) The selection of a professor as a professor of eminence is basically a recognition of the meritorious contribution made by him to knowledge or to its promotion. It is expected that the selectors will demand the most exacting standards in making their choice. Self nomination and personal application for selection would, therefore, not be desirable.

(iv) Universities may propose names of persons for being selected as professors of eminence only when they have satisfied themselves fully that the professor concerned has reached a very high level of academic distinction and is capable of fruitful work himself as well as of guiding and inspiring others.

B. (i) Proposals will be invited by the UGC from time to time. Vice-Chancellors will be requested to make proposals in consultation with either the Dean of Faculty/School concerned in the university or with any professor of the subject concerned serving in that or any other university.

(ii) Only professors drawing the salary of at least Rs. 2,000 per month in the revised scale of Rs. 1500—2500 (or in case they are in different scale they have been university professors for not less than seven years) will be eligible for being proposed for selection.

(iii) In addition, the UGC may also invite suggestions in this regard from outstanding professors, reputed scholars and scientists.

C. When a proposal is made under 'B', the Commission will obtain from the universities or from the sponsoring individuals, properly documented information about the academic achievement of the professor concerned, including research/scientific work and contri-